

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

B.N .SUJATHA

PRL.SENIOR CIVIL JUDGE

Cause List Date: 31-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00 A.M - 12:00 P.M</u>		
1	O.S. 1295/2012 (ARGUMENTS.) IA/1/2012		Mariyamma Vs Marigangamma alias Mariyamma alias Marilingamma	D.Srinivas Murthy
2	O.S. 157/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Somashekar Vs Rama Murthy G	Chetahan Kumar H
3	R.A. 100/2015 (ARGUMENTS.) IA/1/2015		Chinagiriappa T Vs Marappa	H M S
4	O.S. 1866/2015 (ARGUMENTS.)		State Bank of India Vs Munisiddappa	

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 2773/2005 (HEARING)		K.VENKATARAMAIAH Vs SRI.RAMASWAMY	V.N.KUMAR V.VISHWANATH
2	O.S. 1233/2011 (HEARING)		VENKATAMMA Vs MUNIYELLAMMA	SATYA RAJ ASSOCIATES
3	O.S. 1520/2013 (HEARING) IA/1/2013		Motamma Vs Munilakshamma	K G Shivanna
4	O.S. 83/2016 (HEARING) IA/1/2016		Shamanna H Vs Jayaramaiah S	S Venugopala
5	O.S. 940/2016 (HEARING) IA/1/2016		Ramacharan Vs Narayanaiah L N	D J N
6	O.S. 1105/2016 (HEARING) IA/1/2016 IA/2/2016		Krishnamurthy R Vs Krishnamurthy	Srinivas
ISSUE ATTACHMENT WARRANT OF MOVABLES/IMMOVEABLES				
7	EX 105/2010 (HEARING)		STATE BANK OF INDIA Vs RAMEGOWDA	MUNIRAJU
<u>12:00 P.M - 1:00 P.M</u>				
8	O.S. 875/2017 (HEARING) IA/1/2017		Manjunath Aradhya Vs Nanjundappa	A C K G
9	O.S. 1473/2017 (HEARING) IA/1/2017		Nagaveni Vs Prema	
10	M.C. 52/2018 (HEARING)		Madhuri M J Vs Hemanth Kumar D A	P R Harish Kumar
11	Misc 62/2019 (HEARING)		Venkatesh Babu Vs Lakshmi	C S Prasanna Kumar
12	O.S. 381/2020 (HEARING) IA/1/2020		Jayaram T Vs Prameela	P N R
13	O.S. 682/2020 (HEARING) IA/1/2020		NAGAMMA Vs MUNIYAPPA	Chandrappa T
14	M.C. 70/2020 (FIRST HEARING) IA/1/2020		Srikanth S Vs Nill	K N Nagaraj

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15	Misc 47/2020 (FIRST HEARING)		Pushpa Vs Guramma	N V
16	O.S. 689/2020 (FIRST HEARING)		CANARA BANK REPTD BY ARCHANA Vs ASHA ENGINEERING WORKS REPTD BYF NARASIAH KONDIAH	MANJUNATH H M
ARGUMENTS				
17	M.A. 37/2018 (ARGUMENTS.) IA/1/2018		Tajuddin Vs Mohammed Khan	S G Venkatachalapathy
18	O.S. 1028/2017 (APPEARANCE OF PARTY) IA/1/2017		Ramesh P Vs Srinivas Reddy	NARASIMHARAJU
Cases listed below are adjourned due to Covid 19				
19	O.S. 1661/2013 (ISSUES.) IA/1/2013	13-08-2020	Parvathamma C Vs Sadashivaiah C	Sham Prashanth
20	O.S. 676/2016 (ISSUES.) IA/1/2016	13-08-2020	Srinivas G V Vs Venkataramanappa	N K K
21	O.S. 1065/2018 (A.D.R) IA/1/2018 IA/2/2018	25-08-2020	Nagarjuna Atluri Vs Chalama Reddy	Showri H R
22	O.S. 1096/2018 (A.D.R) IA/1/2018	25-08-2020	Ramiza Begum Vs Syed Babu	Rahman and Hashmi
23	O.S. 1315/2018 (A.D.R) IA/1/2018	25-08-2020	Sahayaraju Vs Prabakar Reddy R	T Manjunath Reddy
24	O.S. 1326/2018 (A.D.R)	25-08-2020	Jayaram Rao T, Since dead No LRs, (2) Subba Rao T Since dead by his LRs, (i) Bharathi Bai Vs Narayana Rao T, Since dead his LRs. (i) Shantha	MYLARAI AH ASSOCAITES
25	O.S. 278/2019 (A.D.R) IA/1/2019	25-08-2020	Shanthamma Vs Chikkaputtappa	T Srinivasan
26	O.S. 952/2019 (A.D.R)	25-08-2020	Ramaiah Vs Ramesh	Nagaraju

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27	O.S. 1312/2019 (A.D.R) IA/1/2019 IA/2/2019	25-08-2020	Narayanamma Vs Uday Kumar A	C Shankar Reddy
28	O.S. 1338/2019 (A.D.R) IA/1/2019	25-08-2020	Indu Kala M Vs Renuka M	B V R
29	O.S. 679/2010 (EVIDENCE.) IA/1/2010	25-08-2020	MANJULA AND OTHERS Vs ANNAIACHARI AND OTHERS	V.M.VENAKTESH NAIK V.VISHWANATH
30	O.S. 832/2010 (EVIDENCE.) IA/1/2010	25-08-2020	NARASAPPA Vs PAPISHETTY AND OTHERS	RAJESNDRA PRASAD
31	O.S. 1132/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	25-08-2020	MUNIRAJU AND ANOTHER Vs KRISHNAMMA AND OTHERS	RAVISHANKAR A.M.R.
32	O.S. 1217/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	25-08-2020	NAGARAJA Vs DISAHALLI PAPAIAH	ASWATHNARAYANA
33	O.S. 46/2011 (EVIDENCE.) IA/1/2011	25-08-2020	SRIDHAR AND OTHRS Vs MUNIYAPPA AND OTHERS	M AND M SSOCIATES SRI.RAMACHANDRA
34	O.S. 1434/2011 (EVIDENCE.) IA/1/2011 IA/2/2011 IA/3/2011	25-08-2020	BYRAMMA Vs RAMAIAH	M.V.SREENIVASA REDDY
35	O.S. 90/1998 (A.D.R)	27-08-2020	Honnamma Vs Gangaiah	
36	O.S. 1120/2016 (A.D.R) IA/1/2016 IA/2/2016	29-08-2020	Venkatachalaiah K N Vs Narayanaswamy	MUNIRAJU K N
37	O.S. 1092/2017 (A.D.R) IA/1/2017	29-08-2020	Shyamala Vs Jayalakshmi	T K R
38	O.S. 1324/2017 (A.D.R) IA/1/2017 IA/2/2017 IA/3/2017	29-08-2020	Shankare Gowda B L Vs Doddanna alias Siddegowda	

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39	O.S. 896/2018 (A.D.R) IA/1/2018 IA/2/2018	29-08-2020	Pushpalatha H Vs Hema Reddy L A	S Harish
40	O.S. 1296/2005 (EVIDENCE.) IA/1/2005	29-08-2020	HANUMANTHARAYAPPA Vs B KEMPE GOWDA	MANJUNATHA D-1 TO 6 - SRI.M.V.VEDACHALA
41	O.S. 1459/2011 (EVIDENCE.) IA/1/2011	29-08-2020	RADHAMMA Vs BASAVARAJU	K.R.G.ASSOCIATES
42	O.S. 1791/2013 (EVIDENCE.) IA/1/2013	26-09-2020	Rayappa Vs Munivenkatamma	P L
43	O.S. 873/2016 (EVIDENCE.) IA/1/2016	26-09-2020	Anthony Colin Domingo Vs Anthony Joseph Domingo	SHIVAKUMAR G.S
44	Misc 70/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	26-09-2020	Bhaskaran C Vs Munikrishnappa Y	M R S
45	O.S. 1772/2016 (EVIDENCE.) IA/1/2016 IA/2/2016 IA/3/2016	26-09-2020	Gopal Reddy, Rep. SPA Holder Manjunath Vs Rodricks	C Nanjegowda
46	O.S. 992/2017 (EVIDENCE.) IA/1/2017	26-09-2020	Akshay Vs Kaveramma	Sadananda
47	Misc 81/2017 (EVIDENCE.)	26-09-2020	M/s Spalarge Residentail Properties Ltd. Rep. Sandeep P Vs Santhosh D T	
48	O.S. 1465/2017 (EVIDENCE.) IA/1/2017	26-09-2020	Somashekar G M Vs Geraldine Millar	
49	O.S. 1474/2017 (EVIDENCE.)	26-09-2020	Muniyappa N V Vs Munivenkatappa N V	
50	O.S. 5/2018 (EVIDENCE.) IA/1/2017 IA/2/2017 IA/3/2017	26-09-2020	B.N.VENKATALAKSHMI Vs SHRI S VASUDEVA	HARIPRASAD
51	O.S. 739/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	26-09-2020	M. NARAYANASWAMY Vs ARAVIND	H. MAREGOWDA

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52	O.S. 782/2018 (EVIDENCE.)	26-09-2020	Krishnappa K N Vs The Tahasildar Bengaluru South Taluk	K L S
53	O.S. 1718/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	26-09-2020	RAMAKRISHNA Vs MUNINARAYANAMMA	LAKSHMI SHREE
54	Misc 71/2017 (NOTICE) IA/1/2017 IA/2/2017	09-11-2020	Rukminiyamma Vs Ramaiah D P	
55	M.A. 102/2018 (NOTICE) IA/1/2018	09-11-2020	Saraphine Vs Arogyaraj	C Gowrishankar
56	Misc 129/2019 (NOTICE) IA/1/2019	09-11-2020	Bhujanga B N Vs Nagappa	S N
57	Misc 137/2019 (NOTICE) IA/1/2019	09-11-2020	Venkata Rayappa Vs Papamma, Died by her LRs already on record as petitiner no.1 and 2 and Resp. No.2 and 3	Manjunath H A
58	Misc 208/2019 (NOTICE)	09-11-2020	M/s. Jamnalal Bajaj Seva Trust, Rep. by its PA Holder Colonel Bala Kumar Nair Vs Jyothi P Vasu	N Shankaranarayana Bhat
59	O.S. 500/2020 (NOTICE) IA/1/2020	09-11-2020	Ramu B Vs Raju V	K.T.DAKAPPA

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 684/2020 (HEARING) IA/1/2020 IA/2/2020		ANNEMMA Vs KADARAMMA	MAHEMA AND ASS
2	O.S. 480/2013 (ARGUMENTS.)		Prakash.H.K Vs Chandra Reddy.S	T.R.Gopalakrishna Rao
3	Misc 160/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Muniyappa Vs Munikenchappa, Since deceased by his Lrs	Mune Gowda
4	O.S. 662/2020 (ORDERS.) IA/1/2020		MANJA REDDY M S Vs SUBBA REDDY	GURUPRASAD
<u>12:00 P.M - 1:00 P.M</u>				
5	M.A. 49/2020 (ORDERS.) IA/1/2020		SRINIVASA REDDY P Vs KONDA REDDY P	ANIL KUMAR G
6	O.S. 677/2020 (ORDERS.) IA/1/2020 IA/2/2020 IA/3/2020		PRASANNA KUMAR K M Vs MANJUNATH B P	JAYARAJ D S
7	O.S. 691/2020 (ORDERS.) IA/1/2020 IA/2/2020		RUKMINI V Vs KAMALAMMA	R RANGANATHA


30.7.20

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 31-07-2020

MORNING SESSION

Sl. No.	Case No.	Timing	Stage
01	O.S. 318/2007	11.00 - 12.00	Hearing
02	O.S. 1414/2007	11.00 - 12.00	Hearing
03	O.S. 615/2014	12.00 - 1.00	Hearing
04	M.A. 51/2020	12.00 - 1.00	Hearing

AFTERNOON SESSION

Sl. No.	Case NO.	Timing	Stage
01	O.S. 1508/2014	3.00 - 4.00	Hearing
02	Misc. 4/2015	3.00 - 4.00	Hearing
03	O.S. 686/2020	4.00 - 5.00	Hearing


VI Addl. Senior Civil Judge, 30/07/2020.
Bengaluru Rural District, Bengaluru.